

1	2	3	4	5	6
	Oil	216	100	13	65
2011-12	Steel	29	7	6	45
	Oil	51	129	18	49
2012-13	Steel	49	8	7	78
	Oil	55	39	25	51

Vigilance committees under bonded labour abolition act

2579. SHRI D. BANDYOPADHYAY: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of Vigilance Committees constituted in India under the Bonded Labour Abolition Act, 1976;
- (b) the number of times these Committees meet on an average per year; and
- (c) the number of bonded labourers identified and released by these Committees in the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI KODIKUNNIL SURESH) : (a) to (c) Under the Bonded Labour System (Abolition) Act, 1976, State Governments have been mandated to constitute Vigilance Committees at District and Sub-Divisional level. The Vigilance Committee, *inter-alia*, advises the District Magistrate to ensure that the provisions of the Act and Rules made thereunder are implemented properly.

The information regarding number of Vigilance Committees constituted, number of meetings held by these committees and number of bonded labourers identified and released by these committees is not maintained at central level. However, as per information received from State Governments, the number of bonded labourers released and rehabilitated during the last three years is as under:

Year	Name of the State/UT	No of bonded labourers released and rehabilitated
2009-10	Bihar	264
	Uttar Pradesh	100
2010-11	Chhattisgarh	688
	Uttar Pradesh	100
	West Bengal	77
2011-12	Andhra Pradesh	153
	Bihar	780
	Haryana	3
	Karnataka	73
	Odisha	384
	Punjab	19
	Rajasthan	25
	Uttar Pradesh	3391

Employment under UDAN scheme in J and K

2580. SHRI G.N. RATANPURI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) the number of Jammu and Kashmir trained and employed during the last three years under "UDAN Scheme;

(b) the number of youth employed in different States and organizations all over the country and the number of youth who have opted out of the scheme and who are working at present in different parts of the country; and

(c) the future prospects of scheme and steps taken to achieve its objective and targets?